(b) The price of domestically produced natural gas is fixed in accordance with MoP&NG order no. 22013/27/2012-ONG D.V. dated 25th October, 2014.

Liquefied Natural Gas (LNG) is imported under open general licence and the gas prices are fixed based on negotiations between the seller and the buyer.

- (c) The delivered price of gas differs from State to State depending upon pipeline transportation costs as well as the differences in various taxes levied by the concerned State Governments.
- (d) Government gets a part of profit petroleum under the Production Sharing Contract Regimes as envisaged in the respective contracts, besides getting statutory levies (Cess and Royalties) as applicable under different regime.

Status of city gas distribution

929. SHRI DEVENDER GOUD T.: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) present status of City Gas Distribution in the country, with a particular reference to Andhra Pradesh and Telangana;
- (b) whether it is a fact that there are hurdles with the existing policy which are obstructing expansion of gas distribution; and
 - (c) if so, whether there are any plans to address (b) above?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) The details of the City Gas Distribution Network in the country including in the State of Andhra Pradesh and Telangana is given in Statement (See below).

(b) and (c) The Ministry of Petroleum & Natural Gas (MoP&NG) is in the receipts of various representations from City Gas Distribution (CGD) entities regarding the exorbitantly high permission charges being levied by some of the Municipal Authorities as well as delays in granting permissions/NoCs for pipeline laying work in the city. In order to address such issues including other regulatory issues, MoP&NG has constituted two Committees consisting stakeholders to suggest ways to address operational and regulatory issues for expediting development of CGD networks.

Written Answers to [23 November, 2016] Unstarred Questions 195

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The details of the City Gas Distribution Network in the country

SI	Sl. No. State	Name of city/GA	oN	No. of Connections	SUC	No. of
			PNG (Dom.)	PNG (Ind.)	PNG (Com.)	CNG Station
	2	3	4	5	9	7
_	1. Andhra Pradesh Vijayawada	Vijayawada	488	0	0	8
		Kakinada	2953	0	38	4
		West Godawari		Under Dev	Under Development	
		East Godawari, and Krishna		Under Dev	Under Development	
4	Telangana	Hyderabad	2037	5	ю	21
ς.	Assam	Upper Assam	29363	400	196	0
4.	Delhi	Delhi	482192	324	1359	343
ν.	Gujarat	Surat, Ankleshwar, Bharuch, Hazira, Jamnagar, Nadiad, Navsari, Rajkot, Surendranagar, Valsad, Anand, Panchmahal, Ahmedabad, Gandhinagar, Vadodara, Mehsana, Sabarkantha etc.	1571497	3952	17704	370
9	6. Maharashtra	Mumbai, Thane, Pune, Raigarh, Ratnagiri	933098	178	3176	230

196	Written Ansv	vers	to		[RA	JYA	SAI	ЗНА]			Unstar	red (Question
7	121	87	5	8	s	т	-	0						1158
9	077	150	341	8	13		7	0	elopment	elopment	elopment	elopment	elopment	24574
5	1049	224	84	26	3	19	0	0	Under Development	Under Development	Under Development	Under Development	Under Development	6294
4	231979	37600	25111	9066	1072	191	17	10						3327504
3.	Gautam Budh Nagar, Ghaziabad, Firozabad, Meerut, Khurja, Lucknow, Agra, Kanpur, Bareilly, Jhansi, Moradabad, Mathura, Allahabad, Saharanpur	Faridabad, Gurgaon, Sonepat, Panipat, Yamuna nagar, Rewari	Agartala	10. Madhya Pradesh Dewas, Indore, Ujjain, Gwalior	Bangalore, Dharwad, Tumkur, Belgaum	Kota	Dadra and Nagar Haveli	Ernakulam	North Goa	Chandigarh	Daman	Jalandhar, Amritsar, Rupnagar, Fatehgarh Sahib, Bhatinda, Ludhiana	Haridwar, Udhamsingh Nagar	Тотас
2	7. Uttar Pradesh	Haryana	Tripura	Madhya Pradesł	11. Karnataka	Rajasthan	UI	14. Kerala	Goa	UT	UI	18. Punjab	19. Uttarakhand	
	7.	8.	6.	10.	i	12.	13.	1,	15.	16.	17. UI	18.	19.	